NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 755/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE MEMBER (T) NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018 NAME OF THE PARTIES: Hemendra Aran

V/s.

Aranca (Mumbai) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

DESIGNATION 52. Zal Andhyarujina SIGNATURE [for Repordent No. Rajiv Singh Saunya Brajmohan Advocats for Petitioner

ORDER CP 755/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 8.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)